

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.112/241-242/NCLT/AHM/2018

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2020**

Name of the Company:

Harsh Dubal & Anr

V/s

White River Corporation Pvt Ltd & Ors

Section:

Section 241-242 of the Companies Act, 2013.

ORDER


Learned Counsel Mr. Pranjal Buch appeared for the Petitioner.

Learned Senior Counsel Mr. Navin Pahwa a.w. Learned Counsel Mr. Ravi Pahwa
appeared for the Respondent .

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 02.11.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 2nd day of September 2020.